

IV. A copy each (in English and Hindi) of the following papers, under sub-section (8) of Section 10 of the Banking Companies (Acquisition and Transfer of Undertakings) Acts, 1970 and 1980:—

(a) Annual Report and Accounts of the following Banks, for the year 2018-19, together with the Auditor's Report on the Accounts:—

(i) Vijaya Bank [Placed in Library. *See* No. L.T. 1690/17/19]

(ii) Dena Bank [Placed in Library. *See* No. L.T. 1691/17/19]

(b) Review by Government on the working of the above Banks.

**I Notification of the Ministry of Railways**

**II Report and Accounts (2018-19) of various companies and related papers**

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI ANGADI SURESH CHANNABASAPPA): Sir, I lay on the Table:

I. A copy (in English and Hindi) of the Ministry of Railways, Notification No. S.O. 4219 (E), dated the 21st November, 2019, publishing Authorisation of Rail Travellers' Service Agents (Amendment) Rules, 2019, under sub-section (2) of Section 196 of the Railways Act, 1989.

[Placed in Library. *See* No. L.T. 1397/17/19]

II. A copy each (in English and Hindi) of the following papers, under sub-section (1) (b) of Section 394 of the Companies Act, 2013:—

(i) (a) Annual Report and Accounts of the Container Corporation of India Limited (CONCOR), New Delhi, for the year 2018-19, together with the Auditor's Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.

(b) Review by Government on the working of the above Corporation.

[Placed in Library. *See* No. L.T. 1390/17/19]

(ii) (a) Annual Report and Accounts of the Indian Railway Finance Corporation Limited (IRFC), New Delhi, for the year 2018-19, together with the Auditor's Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.

- (b) Review by Government on the working of the above Corporation.  
[Placed in Library. See No. L.T. 1392/17/19]
- (iii)
  - (a) Second Annual Report and Accounts of the National High Speed Rail Corporation Limited (NHSRCL), New Delhi, for the year 2018-19, together with Auditor's Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.
  - (b) Review by Government on the working of the above Corporation.  
[Placed in Library. See No. L.T. 1393/17/19]
- (iv)
  - (a) Annual Report and Accounts of the Dedicated Freight Corridor Corporation of India Ltd. (DFCCIL), New Delhi, for the year 2018-19, together with the Auditor's Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.
  - (b) Review by Government on the working of the above Corporation.  
[Placed in Library. See No. L.T. 1391/17/19]
- (v)
  - (a) Annual Report and Accounts of the Madhepura Electric Locomotive Private Limited (MELPL), New Delhi, for the year 2018-19, together with the Auditor's Report on the Accounts.
  - (b) Review by Government on the working of the above Company.  
[Placed in Library. See No. L.T. 1394/17/19]
- (vi)
  - (a) Annual Report and Accounts of the G.E. Diesel Locomotive Private Limited, New Delhi, for the year 2018-19, together with the Auditor's Report on the Accounts.
  - (b) Review by Government on the working of the above Company.  
[Placed in Library. See No. L.T. 1395/17/19]
- (vii)
  - (a) Annual Report and Accounts of the Indian Railway Welfare Organisation (IRWO), New Delhi, for the year 2018-19, together with the Auditor's Report on the Accounts.
  - (b) Review by Government on the working of the above Organisation.  
[Placed in Library. See No. L.T. 1396/17/19]